

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216- IA/154(AHM)2024
in
CP(IB)/148(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Rajkot Nagrik Sahakari Bank Limited
V/s
Ramdev PVC Product Private Limited

.....Applicant

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur K. Dalal, Adv.
For the Liquidator :Mr. Dhananjaya Sud , Adv. a.w. Akhand Pratap Singh
Gaur Adv. Mr. India Juris liquidator.

ORDER

IA/154(AHM)2024

Ld. Counsel for the applicant has filed written submissions. However, liquidator has not filed written submissions, hence, matter is adjourned.

List for further consideration on 05.07.2024.

Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)